

Annexure – 7

Name of the corporate debtor: MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED. ; Date of commencement of CIRP: 07.03.2023 ; List of creditors as on: 20.07.2023

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Excise & Taxation Department	Govt. Of Haryana	21.04.2023	67,25,872	-	Assessment Order	-	-	No	-	33,62,936	-	33,62,936	-	CD has filed appeal against the said assessment order
2	Income Tax Department	Govt. Of India	31.05.2023	1,54,58,29,225	-	Demand notice u/s 156 of IT Act, 1961	-	-	No	-	1,54,57,96,836	-	-	-	Appeal is filed against the Demand notice issued by A.O.
	Total			1,55,25,55,097							1,54,91,59,772		33,62,936		